

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 17th March, 2017

No.HC.VII-100 (Pt.-V)/2010/ 1260 /A : Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the two days' orientation-cum-sensitization programme on '**Adoption**' under the Juvenile Justice (Care and Protection of Children) Act, 2015, scheduled to be held on **8th & 9th April, 2017** at the National Judicial Academy, Bhopal-

Sl. No.	Name	Designation
1.	Shri Siddhartha Pratim Moitra	Judge, Designated Court, Assam, Guwahati-cum-Faculty, Judicial Academy, Assam
2.	Shri Sunil Kumar Poddar	District and Sessions Judge, Sivasagar, Assam
3.	Shri Yomge Ado	Addl. District and Sessions Judge, Bomdila, Arunachal Pradesh (under order of transfer as Addl. District and Sessions Judge, Pasighat, Arunachal Pradesh)

The Officers are to attend the programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-V)/2010/ 1261 - 1278 /A dated 17.03.2017
Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Accountant General (A&E), Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to TA and DA as admissible under the Rules.

6. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. *He is requested to inform the nominated participant of his State accordingly.*
9. Shri Siddhartha Pratim Moitra, Judge, Designated Court, Assam, Guwahati-cum-Faculty, Judicial Academy, Assam
10. Shri Sunil Kumar Poddar, District and Sessions Judge, Sivasagar, Assam
11. Shri Yomge Ado, Addl. District and Sessions Judge, Bomdila, Arunachal Pradesh (under order of transfer as Addl. District and Sessions Judge, Pasighat, Arunachal Pradesh)

The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant). **PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY.** Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptop with them while attending the programme.

12. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
13. The Administrative Officer, Judicial Academy, Assam.
14. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
15. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
18. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

AA 17.3.17
Registrar (Judicial)

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